## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:485 ANSWERED ON:11.11.2010 CONSTRUCTION OF RAIL OVER BRIDGES AND UNDERPASSES IN AP Yadav Shri M. Anjan Kumar

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the construction work of rail over bridges and underpass bridges on national highways is pending in Andhra Pradesh;
- (b) if so, the details of the location of said rail over bridges and underpasses;
- (c) the steps taken by the Railways to complete said pending work in this financial year only; and
- (d) if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b) A statement is attached.
- (c) & (d) Construction of ROB/RUB on NH is a joint work of Railways, State Governments, National Highway Authority of India and Ministry of Surface Transport. At times, completion of ROB works get delayed due to contractual problem, non-availability of land, late diversion of road traffic and utilities, fund shortage with State Government, etc. Many steps have been taken in order to expedite such works. These include monthly coordination meetings at appropriate levels to sort out delays and expedite various approvals required in ROB/RUB works, relaxation of applicable charges, use of pre-cast / composite steel girders for ease of erection and reduced requirement of speed restrictions & traffic blocks, etc. National Highway Authority (NHAI) of India have been allowed to work as single entity for construction of ROBs. This scheme has also been extended to the interested State Govts.